

### **Development of NCR**

4595. SHRI PARVEZ HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the numbers of development projects/schemes that are proposed for the development and beautification of National Capital Region (NCR);

(b) the status of proposed peripheral Highway around Delhi; and

(c) whether the proposed peripheral Highway will reduce the unnecessary load of the vehicle in Delhi from other States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Insofar as National Capital Territory of Delhi is concerned, the projects/schemes for development and beautification include street scaping, road improvement/restoration, up-gradation/refurbishing of areas proximate to the venues for Commonwealth Games — Delhi 2010, beautification/improvement of Central Vista area including Rajpath, redevelopment of Rajiv Chowk by various agencies namely New Delhi Municipal Council, Municipal Corporation of Delhi, Government of National Capital Territory of Delhi, Central Public Works Department, Delhi Development Authority etc.

The National Capital Region Planning Board (NCRPB) provides loan assistance to participating State Governments and their implementing agencies for infrastructure development projects. The projects are prepared and implemented by State Governments and their implementing agencies. The Board itself does not propose or prepare any scheme and no project for the beautification of NCR is proposed by the State Governments to the Board.

(b) The NCRPB has informed that the Eastern Peripheral Expressway is at bidding stage. As regards the Western Peripheral Expressway, the physical progress of work as on 31.3.2010 was 45.28% (approximate) and financial progress was 56.56%.

(c) Yes, Sir.

### **Investigation of work related to CWG**

4596. PROF. ANIL KUMAR SAHANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Central Vigilance Commission (CVC) is examining all construction work related to Commonwealth Games following complaints alleging large scale corruption;

(b) if so, the details thereof;

(c) whether CVC has completed its investigation;

(d) if so, the findings thereof and action taken thereon;

(e) whether there is large scale corruption in procurement of goods in CPWD and CVC has asked for a report; and

(f) if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) The Central Vigilance Commission has informed that it is in receipt of certain complaints pertaining to ongoing projects of Commonwealth Games. The Commission has advised only two investigations till date on the projects/works related to Commonwealth Games. One complaint pertaining to construction of Indoor stadium for Badminton and Squash for Commonwealth Games 2010 at Siri Fort Sports Complex has been forwarded to the Delhi Development Authority (DDA) for submitting a report. In another complaint which was regarding construction of road under bridge at Sewa Nagar -Prem Nagar Railway crossing, the Commission advised MCD to adhere to items and specifications as prescribed by M/o Road Transport and Highways and further decided that Technical Wing (CTE) would conduct an inspection in due course.

It is further stated that Technical Wing of the Commission (CTE) as a part of their routine function, carried out 14 intensive examinations of contracts related to Commonwealth Games for which the reports have been forwarded to the CVOs of the organizations concerned for necessary action. In all these cases, award of work at higher rates and acceptance of sub-standard work has been observed. List of such intensive examination is given the Statement (*See below*). As regards present status/findings of these cases are concerned, the same are under Investigation in the respective organizations.

(e) and (f) A complaint has been received in the Commission alleging purchase of electrical stationery and other general Items by the CPWD at excessive rates and causing pecuniary loss to the State. The Commission has sought factual report from the CPWD in the matter which is under Investigation in CPWD.

***Statement***

*Details of 14 contracts examined intensively by CTE*

Sl. No.	Name of Work	Organisation
1	2	3
1.	Construction of Grade Separator at Rajaram Kohli Marg Intersection and Shastri Nagar Intersection at East Delhi. SH: C/o main flyover including loops, slip roads, bridges, sub-way, bus-bays, cycle tracks, drainage and allied works.	PWD
2.	Construction of Elevated Road over Barapulla Nallah starting from Sarai Kale Khan to Jawaharlal Nehru Stadium	PWD

1	2	3
	SH: Construction of Elevated Road, slip Roads, Drainage, Electrical, Land Scaping and Allied work from Sarai Kale Khan to Mathura Road (Package-1) and from Mathura Road to Jawharlal Nehru Stadium (Package-2).	
3.	Construction of 3 — Level Grade Separator at Crossing of NH-24 and Road No. 56 at Ghazipur on NH-24, Delhi. SH: construction of Main Flyover, Underpass, Slip Roads, Bridge widening over drain, Footbridge, Bus bays, Cycle Tracks, Drainage, Electrical, Landscaping and allied Works at Ghazipur crossing of NH-24 and road No. 56.	PWD
4.	Construction of Flyover at Naraina T-Point, Ring Road, New Delhi.	PWD
5.	Covering of Sunahari Nallah from Lala Lajpat Rai Marg (Behind Lodhi Hotel) to Dayal Singh College along Lodhi Road and Covering of Kushak Nallah from Jawaharlal Nehru Stadium (South Gate) to IVth Avenue Road, Lodhi Road, Lodhi Colony, for providing parking facility for Common Wealth Games-2010.	MCD
6.	C/o Common Wealth Games Village for Common Wealth Games, Delhi 2010 near Akshardham Temple off Road No. NH-24. SH-C/o swimming pool, Training Hall, Fitness centre, Athletic track at Common Wealth Games Village.	DDA
7.	Upgradation of Street Lighting on Roads in Delhi under Jurisdiction of MCD Phase-	MCD
8.	Upgradation of Street Lighting on Delhi PWD Roads under M-1 Zone, M-2 Zone and M-3 Zone.	PWD
9.	Construction of indoor stadium for Badminton and Squash for Commonwealth Games-2010 at Sirifort Sports Complex.	DDA
10.	Improvement/Upgradation of Shivaji Stadium.	NDMC
11.	Upgradation and Renovation of Major Dhyan Chand National Stadium, New Delhi.	CPWD
12.	Upgradation of Talkatora Stadium (Const, of additional Blocks)	NDMC
13.	Upgradation of Dr. S.P.M. Swimming Pool.	CPWD
14.	Development of Practice venue for Rugby at Jamia Milia Islamia University.	RTES